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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 4th Session of 16th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Madam Speaker, I lay on the Table the following eight Bills passed by the Houses of Parliament during the Fourth Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 24th April, 2015:-

1. The Appropriation (Railways) No. 2 Bill, 2015;
2. The Regional Rural Banks (Amendment) Bill, 2015;
3. The Appropriation (No. 2) Bill, 2015.
4. The Payment and Settlement Systems (Amendment) Bill, 2015.
5. The Repealing and Amending (Second) Bill, 2015;
6. The Finance Bill, 2015;
7. The Companies (Amendment) Bill, 2015; and
8. The Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Bill, 2015.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following three Bills passed by the Houses of Parliament and assented to by the President:-

1. The Warehousing Corporations (Amendment) Bill, 2015;
2. The Repealing and Amending Bill, 2015; and
3. The Constitution (One Hundredth Amendment) Bill, 2015.

[Placed in Library, See No. LT 2724/16/15]